

C. A. T. Bench, JAIPUR

Date of Order

Orders

19/5/93

CASE NOT REACHED
PUTUP FOR HEARING
ON 28.5.1993

B.O. 
COURT MASTER

28/5/93

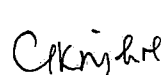
CASE NOT REACHED
PUTUP FOR HEARING
ON 15/9/93

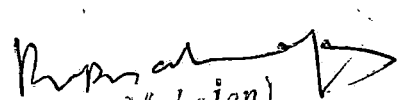
B.O. 
COURT MASTER

15/9/93

Mr. J. K. Koushik - Counsel for applicant.
Mr. Sanjeev Jain - Brief holder for Mr. R. M. Soral -
counsel for respondents.

Mr. Jain states that Mr.
R. M. Soral is not well and he
has therefore, sought adjournment.
Put up for hearing on 14/12/93.


Gopal Krishna
Member (Jud.)

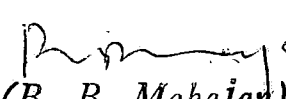

(B. B. Mahajan)
Member (Adm.)

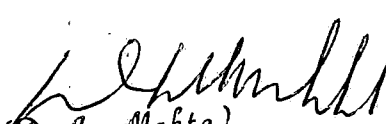
14.12.93

Wka to man
Sited toward
Res Pdt's side
on 23-11-93

8
7-12-93

NONE present for the Parties,
may be listed for hearing
on 17.12.93.


(B. B. Mahajan)
Member (Adm.)


(D. L. Mehta)
Vice-Chairman